

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.112-IA/412(AHM)2024  
ITEM No.113-IA/568(AHM)2024  
in  
**C.P.(IB)/23(AHM)2021**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Centrum Financial Services Ltd  
V/s  
Snehal Patel

.....Applicant

.....Respondent

**Order delivered on 30/04/2024**

**Coram:**

**Mr.Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/IRP : Mr. Nipun Singhvi, Adv.  
For the Respondent/PG : Mr. Arpit Singhvi, Adv.  
For the FC : Mr. Ashish Dalal, Adv. a.w. Ms.Ishvi Jain, Adv.

**ORDER**

Learned counsel for the financial creditors request for adjournment in this matter which is allowed.

Re-list both the matters on 17.05.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**